

STATEMENT OF CLAIM - FINANCIAL CREDITORS (LOANS) AS OF

Corporate Debtor: SAINATH ESTATES PVT LTD

NCLT Order No.: CP(IB) No 751/7/HDB/2018

Resolution Process

Creditor Name	Identification Number	Claim No.	Book Value (Rs)	Claim Amount (Rs)	Admitted Amount (Rs)	Voting Share
BANK OF INDIA	BKID	FC0001	0	1,08,78,56,688	1,087,856,688	47%
ANDHRA BANK	ANDB	FC0004	0	25,45,81,664	254,581,644	11%
Email: bml204@andhrabank.co.in						
PUNJAB NATIONAL BANK	PUNB	FC0003	0	76,93,93,316	769,393,316	33%
Email: bo4437@pnb.co.in						
SYNDICATE BANK *	SYNB	FC0002	0	19,83,80,671	198,380,671	9%
Email: samb.hyderabad@syndicatebank.co.in						
Total			0	2,31,02,12,339	2,310,212,319	100%

*Claim of Syndicate Bank with regard to the invocation of Corporate Guarantee to the tune of Rs. 78,02,38,741 is classified as Other Creditor, in consideration of the Hon'ble Supreme Court's Order in the matter of Anuj Jain Vs Axis Bank & Others and accordingly the voting share of each of the members is reworked